

(b) if so, the estimated cost;

(c) the reaction of Government thereto; and

(d) the reasons for not clearing the project to save this area from floods and make use of flood water for irrigation ?

THE MINISTER OF STATE OF THE MINISTRY OF IRRIGATION (SHRI RAM NIWAS MIRDHA) : (a) to (c) The State Governments of Bihar, Orissa and West Bengal have requested the Government of India to meet the cost of flood control component of the Chandil Dam of the Subarnarekha Project in accordance with the Provisions of the Tripartite Agreement of 7th August, 1978.

The total cost of the Chandil Dam has been assessed to be Rs. 115.88 crores of which the flood control component is about Rs. 33.30 crores to be shared between Orissa Rs. 30.67 crores and West Bengal Rs. 2.63 crores.

Flood control being a State subject, the cost of the flood control component of the project will have to be borne by the concerned State Governments from their funds. However, efforts are in hand to see if some loan assistance could be provided to the State Governments for covering the flood control component of the project.

(d) Clarification on some of the points raised by the Advisory Committee of Planning Commission in its meeting of June 1982, are yet to be submitted by the concerned State Governments.

Proposal to set up a Cooperative Cold Storage in Orissa

8468. SHRI CHINTAMANI JENA : Will the Minister of AGRICULTURE be pleased to state :

(a) whether it is a fact that Government of Orissa have sent a proposal to National Cooperative Development Corporation for drawing up a prospective plan for setting up of cooperative cold storages in the State;

(b) if so, the details thereof and the action taken by Government thereon; and

(c) the Government's policy in regard to establishing cold storages in the country ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) and (b) A proposal was received from Orissa Govt. in April, 1982 for the setting up of 24 cold storages of 4,000 tonnes capacity each to be financed by the NCDC with World Bank assistance. The proposal was examined by the Govt. in consultation with NCDC and the State Govt. was informed that, under the World Bank project only those States which have sizeable potato production of over 2 lakh tonnes, have been taken up and the possibility of including a cold storage scheme for Orissa with World Bank assistance could be considered later. The State Govt. was also advised that if NCDC was approached with suitable viable proposals for cooperative cold storages, NCDC could consider financing them under its own scheme.

(c) As cooperative cold storages are farmers' organisations, the Government's policy is to encourage viable cooperative cold storages for the benefit of the farmers.

Sale of Fertilizers Through Cooperative Societies

8469. SHRI CHINTAMANI JENA : Will the Minister of AGRICULTURE be pleased to state :

(a) whether it is a fact that fertilizers are being sold to the farmers through cooperative societies ;

(b) if so, the number of such societies functioning in each State, particularly in Orissa ;

(c) whether it is also a fact that the margin allowed by Government is very low and due to that the cooperatives are losing heavily in fertilizer trade ;

(d) if so, whether Government have received any representation from the cooperatives to revise the margin to save the cooperative societies from ruin; and

(e) if so, the action taken by Government in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) Yes Sir.

(b) By the end of 1982-83, there were 64,645 cooperative fertiliser retail outlets in

the country out of which 3,788 were operating in Orissa. The State-wise details are given in statement I.

(c) to (e) Some of the Cooperatives had been representing for revision in the distribution margins available to them on different varieties of fertilisers. In this regard a study was undertaken by the Projects & Development (India) Ltd., a Public Sector Undertaking. Pending Report of the Consultants, the distribution margins were revised upwards on an ad-hoc basis from 15th August, 1981. The Report submitted by the Consultants was considered by the Government and based on their recommendations, the distribution margins were again revised upwards from 20th May, 1983. A Statement II indicates the distribution margin available to the Cooperatives prior to 15.8.1981 from 20.5.1983 on some of the major fertilisers. It will be seen therefrom that distribution margins have been raised substantially during the recent past. The prices of fertilisers were also reduced from 29.6.1983 by 7.5 per cent without any reduction in the distribution margin.

Statement I

STATE-WISE BREAK-UP OF COOPERATIVE FERTILISERS RETAIL OUTLETS

Sl. No.	Name of States/U.Ts.	Total No. of Cooperative Fertilisers Retail Outlets by the end of 1982-83.
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1.	Andhra Pradesh	2203
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2.	Assam	1025
3.	Bihar	3612
4.	Gujarat	6394
5.	Haryana	1302
6.	Himachal Pradesh	1310
7.	Jammu & Kashmir	1585
8.	Karnataka	4635
9.	Kerala	1531
10.	Madhya Pradesh	3965
11.	Maharashtra	6807
12.	Manipur	124
13.	Meghalaya	322
14.	Nagaland	5
15.	Orissa	3788
16.	Punjab	2545
17.	Rajasthan	5420
18.	Tamil Nadu	4926
19.	Tripura	30
20.	Uttar Pradesh	6985
21.	West Bengal	3356
22.	Union Territories & Others	2775

TOTAL	64645
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STATEMENT II

STATEMENT SHOWING PRE-REVISED DISTRIBUTION MARGIN AND REVISED DISTRIBUTION MARGIN EFFECTIVE FROM 15.8.1981 AND 20TH MAY, 1983 FOR INSTITUTIONAL AGENCIES

Sl. No.	Product	As on 14.8.81	Effective from 15.8.81	Effective from 20.5.83
1	2	3	4	5
1.	Urea	115	140	150
2.	DAP	140	165	210
3.	MOP	90	110	115
4.	SOP	95	115	130
5.	20 : 20 : 0 (APS)	155	190	200
6.	24 : 24 : 0	188	230	230
7.	15 : 15 : 15	112	140	155
8.	10 : 26 : 26	135	165	195
9.	12 : 32 : 16	135	165	190